

a few cases came in connection with which applications for condonation of delay were received. It is not known exactly in how many such cases the delay was condoned. Some applications have also been received in connection with claims which were verified after the 26th of September. The number is not precisely known but the figures, when collected, will be placed on the Table of the Lok Sabha.

Ceylonese Citizenship

340. { Shri D. C. Sharma :
Pandit D. N. Tiwary :

Will the Prime Minister be pleased to state :

(a) the number of applications by persons of Indian origin for Ceylonese citizenship so far finally disposed of during the period from the 1st of January 1956 onwards ;

(b) the number of persons granted Ceylonese citizenship and the number of the applications rejected so far ;

(c) the number of applications still under consideration ;

(d) the number of such persons of Indian origin who have been granted Indian citizenship so far after their applications for the Ceylonese citizenship were rejected ; and

(e) the number of such applications still under consideration ?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru) : (a) 19,378 applications were disposed of from January to April, 1956.

(b) 41,312 persons have been registered as Ceylonese citizens and 81,950 applications involving 2,62,509 persons have been rejected so far.

(c) 1,55,084 applications are still under consideration.

(d) and (e). Precise figures cannot be furnished as applicants appear to be reluctant to state that their Ceylon citizenship applications had been rejected. However, upto 30th June, 1956, 193 applicants owned up such rejections. Of these 58 applications for Indian citizenship have been allowed. The remainder are under consideration.

Fertilizer—Heavy Water-Factory at Nangal

341. { Shri D. C. Sharma :
Shri Ram Dass :

Will the Minister of Production be pleased to state :

(a) whether a fertilizer—heavy water-factory is going to be established at Nangal ;

(b) if so, whether land has been acquired for this purpose ; and

(c) how will the displaced persons be rehabilitated ?

The Minister of Production (Shri K. C. Reddy) : (a) Yes.

(b) Acquisition proceedings by the Punjab Government in respect of the land required immediately for the factory, have practically been completed, and possession of all arable and waste lands included in this area is expected to be delivered to the Nangal Fertilizers and Chemicals within the next few days.

(c) The problem of rehabilitation of displaced persons is essentially one for the State Government to solve. The Government of India and the Nangal Company will, however, endeavour to give as much assistance in the matter as possible.

Out-of-turn Allotments

342. Dr. Satyawada : Will the Minister of Works, Housing and Supply be pleased to state :

(a) the number of out-of-turn allotments out of the total allotments of Government built quarters during the last financial year ; and

(b) the number of priority holders on the waiting list who have not yet been allotted residential accommodation and the reasons thereof ?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) : (a) 771.

(b) 334.

Only a limited number of vacancies are allotted to persons on the out-of-turn waiting list and hence it was not possible to allot accommodation to all persons who were sanctioned out-of-turn allotments upto the end of March, 1956.

Construction of Roads in Nepal

343. { Sardar Iqbal Singh:
Sardar Akarpuri:
Shri Bibhuti Mishra:

Will the Prime Minister be pleased to state :

(a) the progress made so far on the construction of Tribhuvan Rajpith being constructed by the Indian Army in Nepal: and

(b) the total amount spent so far and the amount to be spent on this project ?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru) : (a) The progress of